

**DD and Air Studio, Surat**

673. SHRI KASHIRAM RANA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received any proposal/representation to convert Surat Radio Station and Doordarshan Kendra into a full-fledged studio;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) A request from the Information, Broadcasting & Tourism Department, Government of Gujarat has been received for providing full-fledged TV/Radio Station at Surat.

(c) While the Radio Station at Surat is already a full-fledged radio station, the low power TV transmitter at Surat is envisaged to be upgraded to a High Power transmitter subject to availability of resources and infrastructure facilities. There is, however, no proposal to set up a T.V. Studio facility at Surat, at present.

[English]

**Killings in Pilibhit**

674. SHRIMATI SAROJ DUBEY:  
DR. S.P. YADAV:  
SHRI GURUDAS KAMAT:  
KUMAR SUSHILA TIRIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have taken any action on the report submitted in August, 1991 by the National Commission for minorities on the incident of Pilibhit killings; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) The incident relating to Pilibhit killings was investigated by the CBI. Upon the report of CBI, the Hon'ble Supreme Court directed Government of Uttar Pradesh to pay compensation to the dependents of the victims Rs. 50,000/- each. The amount of compensation has been paid by the Government of Uttar Pradesh.

**Safety of LPG Cylinders**

675. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the oil companies have not been able to improve the safety record of LPG cylinders;

(b) if so, the reasons and the obstacles in improving and modernising the present LPG cylinders; and

(c) the steps taken/proposed to help the consumer in the services offered by gas distribution companies?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) The existing design of LPG cylinders in use by the Government oil companies is of proven quality and is based on high safety standards. These cylinders are manufactured by the various approved manufacturing units. The cylinders are manufactured to BIS (Bureau of Indian Standards) specifications. Every cylinder is checked by BIS and certificate is issued for soundness to fill LPG in the cylinder by the Chief Controller of Explosives.

(c) In order to ensure satisfactory services to the LPG consumers, Government oil companies have taken steps like.

1. All LPG distributors are under instructions to conduct pre-delivery checks on each and every cylinder delivered to the customers.
2. Emergency and customer service cells are being operated in major cities.
3. Prompt action is being taken on complaints for redressal of customers' grievances.

**Implementation of Local Area Development Scheme**

676. SHRI P. C. CHACKO: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have been apprised of the difficulties being experienced by the Members of Parliament in implementing the Local Area Development Scheme in their constituencies;

(b) whether the Government have decided to constitute a separate fund and also to make suitable amendments in the guidelines to ensure the streamlined implementation of the Scheme, and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) Yes, Sir.

(b) and (c) Yes, Sir. During the year 1994-95, the funds under the MP's Local Area Development Scheme have been placed at the disposal of District Collectors and suitable changes in the guidelines on MP's Local Area Development Scheme have already been made. The revised Guidelines have already been sent to the Members of Parliament.

**Strike by workers of BPCL and HPCL**

677. SHRI MOHAN RAWALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the managements of the Bharat Petroleum Corporation Limited and the Hindustan Petroleum Corporation limited have received any strike notice from the unions of their workers;

(b) if so, the details thereof;

(c) the reactions of the Government thereto; and

(d) the steps taken to avert the strike by the workers of BPCL and HPCL?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) to (d) All the Unions representing marketing workmen in Bharat Petroleum Corporation Ltd. (BPCL) served strike notice for early finalisation of Long-Term Wage Settlement and Promotion Policy. Similarly, some of the Unions of Hindustan Petroleum Corporation Ltd. (HPCL), except South Zone and Visakh Refinery, issued strike notices dated February 1, 1995, demanding delinking of productivity in Long-Term Settlement. In spite of Conciliation meetings by the Dy. Chief Labour Commissioner (C), New Delhi, the workmen resorted to go slow/work-to-rule agitation as also to one-day-strike on 21-2-1995. During the strike, uninterrupted supplies were maintained with the help of the officers.

As a result of conciliation and bi-partite discussions in both the Corporations, the workmen have since resumed normal duties.

#### Welfare Schemes

676. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of WELFARE be pleased to state:

(a) whether some welfare schemes for Scheduled Castes, Scheduled Tribes, OBCs, handicapped and weaker sections were undertaken in all States and Union Territories during 1992-93, 1993-94 and 1994-95;

(b) if so, the details alongwith allocations made scheme-wise, State/Union Territory-wise;

(c) whether schemes have fully achieved their targets;

(d) if so, the details thereof and if not, the reasons therefor, State/UT wise;

(e) whether the Government propose to undertake some welfare schemes for SCs/STs, OBCs, handicapped and weaker sections in Sikkim during 1995-96; and

(f) if so, the details alongwith allocations therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): (a) to (f) Various Centrally Sponsored and Central Sector schemes/programmes for the welfare of SCs, STs, OBCs, handicapped and weaker sections are implemented by the Ministry of Welfare through State Govts./UT Administrations and also voluntary agencies. Annual Plan Allocations in respect of these schemes/programmes are made by the Planning Commission scheme-wise and not State/UT-wise. Funds are released on the basis of schemes/proposals received from the State Govts./UTs. All the schemes ment for the Welfare of SCs, STs and others are implemented in the State of Sikkim also.

A statement showing the Annual Plan Allocations scheme-wise during 1992-93, 1993-94 and 1994-95 together with the targets and achievements and reasons for shortfall, if any, is attached.

#### STATEMENT

(Rs. in crores)

Sl. No.	Scheme	1992-93		1993-94		1994-95		Reasons for shortfall					
		Financial Tar.	Physical Achiv.	Financial Tar.	Physical Achiv.	Financial Tar.	Physical Achiv.						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	SCR to SCP	225.00	249.00	25.96 (lac.)	20.66 (lac.)	247.00	272.00	25.25 (lac.)	23.24 (lac.)	273.85	267.40	26.78 (lac.)	SCA is an additive to State's SCP. The Phy. Target is under 11-A TPP
2.	SCDC	20.00	22.07	5.35	5.35	22.00	29.34	6.1	6.1	22.00	21.80	5.50	
3.	Notional SCs & STs Fin. & Dev. Corpn.	10.00	10.00	24000	47420	21.00	21.00	5000	6164	40.00	39.00	25000	
4.	Liberation and Rehabilitation of Scavengers	66.00	66.73	27618	15578	73.20	70.97	36989	23070	73.00	61.92	150000	New Scheme Gradually picking up.
5.	Post-Metric Scholarship	46.00	54.19	16.8 (lac.)	15.30 (lac.)	72.40	74.79	18.30 (lac.)	16.75 (lac.)	96.35	76.99	18.43 (lac.)	
6.	Pre-Matric Scholarship	11.00	6.39	100000	99254	14.00	5.61	280000	188939	10.00	5.05	205000	Inadequate proposals from the State Govts.
7.	Girls Hostels H=Hostels I=Inmates	5.33	5.33	104(H) 5242(I)	177(H) 9547(I)	6.00	6.00	200(H) 10500(I)	213(H) 19452(I)	6.20	6.20	80(H) 4200(I)	
8.	Boys Hostels	5.00	5.00	100(H) 4984(I)	200(H) 10271(I)	6.00	6.50	230(H) 12000(I)	101(H) 7020(I)	10.00	7.62	80(H) 4200(I)	Targets for 1992-93 were set as per to previous years targets when larger number of hostels were proposed/ sanctioned.
9.	Book Banks	5.00	0.67	90000	14002	5.60	3.33	40000	33420	3.50	2.76	20000	Inadequate proposals from the State Govt.
10.	Coaching Allied	1.75	1.71	6000	10198	2.00	1.74	8000	10000	2.00	1.40	8000	Inadequate proposals from the State Govt.